

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

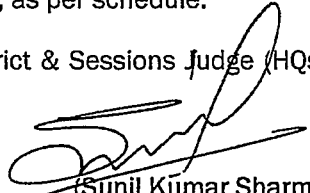
CIRCULAR

In compliance to the directions of learned Principal District & Sessions Judge (HQs) and learned Principal District & Sessions Judge (West), a training programme on "Pre- rial Module in CIS 3.2" for the Readers/Stenographers/Ahlmads/Asstt. Ahlmads posted in the Magisterial Courts (Chief Metropolitan Magistrate Establishment-Central & West District) is scheduled for 6th August, 2022 (Saturday), as per schedule here below:

Mode of Training	Meeting ID & Password	Date	1 st Batch	2 nd Batch	3 rd Batch	4 th Batch
"Online" Through CISCO Webex Meeting App	Meeting No. 25138732009 Password 123456	06/08/2022	Asstt. Ahlmad (3:00 pm to 3:30 pm)	Ahlmad (3:35 pm to 4:00 pm)	Reader (4:05 pm to 4:30 pm)	Stenographer (4:35 pm to 5:00 pm)

In view of the above, learned Chief Metropolitan Magistrates, Addl. Chief Metropolitan Magistrates, Metropolitan Magistrates posted within Central and West Jurisdiction are requested to direct the Readers/Stenographers/Ahlmads/Asstt. Ahlmads posted in their court to attend the aforesaid training programme, as per schedule.

This issues with prior approval of learned Principal District & Sessions Judge (HQs), Delhi and learned Principal District & Sessions Judge (West).

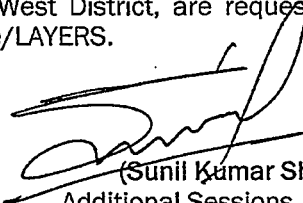

(Sunil Kumar Sharma)
Additional Sessions Judge/
Officer In-Charge (Computers)
Tis Hazari Courts, Delhi

Ref. No. 59196-276 /Comp./S.R.(94)/ THC/2022

Dated: 04 AUG 2022

Copy forwarded for information and necessary action to:

1. Learned Chief Metropolitan Magistrates, Addl. Chief Metropolitan Magistrates, Metropolitan Magistrates posted within Central and West Jurisdiction are requested to direct the Readers/Stenographers/Ahlmads/Asstt. Ahlmads posted in their court to attend the aforesaid training programme, as per schedule.
2. In-Charge, IT-Cell, Delhi District Courts.
3. Mr. Rajeev Kumar (JA/DSA), Mr. Sandeep Chand (JA/DSA) and Mr. Pawan Kumar (JA/DSA) posted in Computer Branch, Tis Hazari Courts, Delhi to impart the training as per schedule.
4. PS to the Id. Principal District & Sessions Judge (HQs) with request to place before Id. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
5. PS to the Id. Principal District & Sessions Judge (West) with request to place before Id. Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi.
6. Reader to the undersigned.
7. Dealing Official (Website)/LAYERS (R&I) Central & West District, are requested to upload the copy of this Circular on the official website/LAYERS.
8. Office / Guard File.


(Sunil Kumar Sharma)
Additional Sessions Judge/
Officer In-Charge (Computers)
Tis Hazari Courts, Delhi

